

“NOTIFICATION”

In exercise of the powers vested in him under Article 229 of the Constitution of India read with Rule 4 of The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Promotion, Conditions of Service, Conduct & Appeal Rules, 2015, Hon'ble the Acting Chief Justice has been pleased to order promotions and appointments of the following Officers, on regular basis, in relaxation of Rules as provided under Rule 22 read with Rule 8 of the Rules ibid;

1. Sh. Vishal Shabi, Section Officer is promoted and appointed as Court Master, in the pay band of ₹.15600-39100 + ₹.6600/- Grade Pay + ₹.2500/- Sectt. Pay+ ₹.1200/- Special Pay and usual allowances;
2. Smt. Rachna Sood, S/Sh. Tajinder Singh Kanwar and Balwant Singh, Superintendents Grade-II are promoted and appointed as Section Officers, in the pay band of ₹.15600-39100 + ₹.5400/- Grade Pay + ₹.2000/- Sectt. Pay and usual allowances in relaxation of Rules as provided under Rule 22 read with Rule 8 of the Rules ibid.

BY ORDER

Registrar General

Endst.No.HHC/GAZ-1-1/74/XIII-1973/-39 Dated: July 21, 2018

Copy forwarded to:

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General (Audit), H.P., Shimla-3.
3. The Accountant General (A&E), H.P., Shimla-3.
4. All the Additional Registrars/ Deputy Registrars/ Assistant Registrars/ Secretaries/ Court Masters;
5. The Secretaries/Private Secretaries/PAs to the Registrar General/Registrar(Vigilance)/Distt. & Sessions Judge (Leave Reserve/Training-Rules)/Registrar(Judicial)/ Registrar (JB)& Protocol/ Registrar (Establishment & GAD)/ Registrar (Accounts) & CPC;
6. All the Section Officers/ Private Secretaries/Chief Librarian / Public Relations Officer/Estate Officer/Protocol Officer;
7. The above named officers (by name). They may submit their option qua pay fixation within a month, if so advised/ admissible under rules;
8. The Section Officer (Computer) is directed to upload the above Notification on the High Court Website.
9. Personal files of the above named Officers.

(From Sl. Nos.1,4 to 9, High Court of H.P. at Shimla)


REGISTRAR (ESTABLISHMENT)